

1	2	3
3.	Chhattisgarh	0.57
4.	Gujarat	11.67
5.	Haryana	6.19
6.	Karnataka	30.90
7.	Maharashtra	53.28
8.	Madhya Pradesh	4.10
9.	Odisha	0.52
10.	Punjab	6.50
11.	Tamil Nadu	15.00
12.	Telangana	2.22
13.	Uttar Pradesh	80.00
14.	Uttarakhand	2.93
15.	Puducherry	0.08
16.	Others*	0.15
TOTAL		225.21

* Goa, West Bengal and Rajasthan.

Burden on sugar industry

2782. SHRI DEVENDER GOUD T.: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that sugar industry is demanding for restructuring their loans, which shot up to ₹40,300 crore as of March, 2015;

(b) whether it is also a fact that debt burden on sugar industry has gone up to ₹55,000 crore;

(c) if so, how the Ministry looks at this and whether any consultations have been held with Ministry of Finance to restructure sugar loans; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) and (b) Apex

representative bodies of sugar industry have represented to the Central Government that there is a massive increase in debt burden of the sugar industry and they have requested for restructuring of outstanding term loans of sugar mills.

(c) and (d) The matter has been taken up with Department of Financial Services (DFS), Ministry of Finance, and it has been informed by DFS that restructuring of sugar loan accounts is governed by the guidelines framed by Reserve Bank of India (RBI) on "Prudential norms on Income Recognition, Asset Classification and Provisioning pertaining to Advances". As per these guidelines, banks are free to restructure their accounts as per their commercial judgement and Board approved loan policy within the broad prudential guidelines prescribed by RBI.

Procurement of foodgrains by FCI in Punjab

2783. SHRI PARTAP SINGH BAJWA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the details of procurement and lifting of foodgrains by the Food Corporation of India (FCI) in the last two years and the current year in Punjab;

(b) whether FCI has failed to achieve its target in procurement and lifting of foodgrains, if so, the reasons therefor; and

(c) the steps taken to ensure procurement of the entire produce of farmers in future?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) The quantity of wheat and paddy in terms of rice procured in the Central Pool by the Food Corporation of India (FCI) and State Agencies in Punjab during last two years and current year is as under:—

(Figures in Lakh Metric Tonne)

KMS	Paddy in terms of Rice
2014-15	77.86
2015-16	93.50
2016-17*	110.08